BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.188/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Uma Tivari & Anr.VersusTiwari Bechar & Co. Pvt. Ltd. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
3.	MR. A. Du		Nos. 1, 2	18/01/2018 18/01/2018
1. 2.	SIDDHARTHA URMILA CHA	ERABORTY, Adv.	of the petitioners.	18.01.18 18.1.18

ORDER

Ld. Counsel for the petitioner is present. Ld. Counsel for the respondent Nos.1,2 and 3 are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 07.03.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)